

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

IA 197926/2019, in Criminal Appeal No(s). 1082/2021

AFJAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 197926/2019 - EXEMPTION FROM FILING O.T.)

WITH

Cr1.A. No. 763/2021 (II)

IA No. 17795/2020 - EXEMPTION FROM FILING O.T.)

Date : 31-03-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Ankur Yadav, AOR
Mr. Prithavi Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR
Mr. Jayesh Gaurav, Addv.
Ms. Diksha Ojha, Adv.

For Respondent(s)

Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.
Mr. Garvesh Kabra, AOR
Mr. Shashank Shukla, Adv.
Mr. S. Senthil Elengoven, Adv.
MR. S. Krishna Mourthy, Adv.
Mr. K. Sumaravadivel, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Counter affidavit has already been filed on behalf of sole respondent in both the matters.

Ms. Aparna Bhat, Advocate has filed an application for impleadment (IA No. 46526/2022 and IA No. 46523/2022) on behalf of

applicant viz. "Guriya Swayam Sevi Sansthan". Same be processed for listing before the Hon'ble Judge-in-Chambers for further directions.

In the meantime, Registry to issue D.O. letter for remittance of Trial Court records with English Translation in Cr1. A. 763/2021.

SAURABH PARTAP SINGH LALER
Registrar